

**IN THE HIGH COURT OF JUDICATURE AT BOMBAY**  
**NAGPUR BENCH : NAGPUR**

**CRIMINAL APPLICATION (BA) NO. 289 OF 2020**

Harpreetsingh @ Chintu s/o Gurmeetsingh Alag and anr.

..vs..

State of Maharashtra, thr. Police Station Officer

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Office Notes, Office Memoranda of Coram,  
appearances, Court's orders of directions  
and Registrar's orders  
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Court's or Judge's orders

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Shri D.V. Chauhan, Advocate for applicant.  
Shri N.R. Rode, learned A.P.P. for State.

**CORAM : VINAY JOSHI, J.**  
**DATED : 20/04/2020**

Learned Advocate for applicant would not  
available online.

Learned A.P.P. submits that within couple of days  
he would file reply.

Put up on 23.04.2020.

**JUDGE**

*Trupti*